

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
(OFFICE OF THE REGISTRAR GENERAL)

Subject: 4th Phase of the Training Programme for Advocates by Advocate Master Trainers in collaboration with Judicial Academy.

ORDER

No: 880 of 2021/RG

Dated: 21-09-2021

In partial modification to the point no. 04 of Order No. 871 of 2021 dated 21.09.2021, it is ordered that Registrar Judicial High Court wing Srinagar and the PDJ Srinagar shall instead of 15 Advocates nominate 05 Advocates each, to physically attend the training programme. Additionally 05 Advocates each from District Bar Association Budgam, Ganderbal, Baramulla and Anantnag shall also be nominated by the respective PDJs to physically be present at J&K Judicial Academy Srinagar on 23rd of September 2021 at 9:30 am to participate in the scheduled training programme.

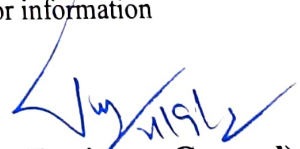
By Order


Jawad Ahmad
(Registrar General)

No: 43274-43288/RG/CPC Dated:- 21-09-2021

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Chairperson Hon'ble I.T Committee.
3. Secretary to the Hon'ble Mr. Justice Tashi Rabstan, Member Hon'ble I.T Committee.
4. Secretary to the Hon'ble Mr. Justice Puneet Gupta, Member Hon'ble I.T Committee.
.....for information of their Lordships.
5. Director J&K Judicial Academy Srinagar.
.....for information.
6. Registrar Judicial, High Court of Jammu/Srinagar for information and compliance.
7. PDJ Srinagar, Budgam, Ganderbal, Baramulla and Anantnag for information and compliance.
8. CPC e-Courts, High Court of J&K and Ladakh, Srinagar for information
9. Office file.


(Registrar General)